

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

No.HCM. III/04/2015/ 1798

Dated, Shillong the 11th December 2018

It is notified to all concerned that the SINGLE BENCH of Hon'ble Mr. Justice S.R. Sen shall not sit today i.e. 11th December 2018 and cases listed in Court No. 2 shall be taken up on Thursday, 13th December 2018.

By order,


REGISTRAR(JUDL.)

Memo No. HCM. III/04/2015/ 1798A

Dated, Shillong the 11th December 2018

Copy for information to: -

1. The Joint Registrar -cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
4. The Advocate General, High Court of Meghalaya, Shillong.
5. The Central Government Counsel, High Court of Meghalaya, Shillong.
6. President / Secretary, High Court Bar Association, Shillong.
7. President / Secretary, Shillong Bar Association, Shillong.
8. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
9. Notice Board.
10. Office File.


REGISTRAR (JUDL.)